



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/905/IB/2018
NAME OF THE PETITIONER(S) : KANCHI KARPOORAM LTD
NAME OF THE RESPONDENT(S) : KARUR K.C.P PACKAGINGS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	VIVEK MENON	Counsel for Corporate Debtor	
2	A. Sriram PCS	for the Operational Creditor	

ORDER

PCS representing the petitioner present. Counsel representing the respondent present and filed vakalat. He prayed for time to file counter and also stated that they are trying to settle the matter with the petitioner. Time is enlarged at request of both the parties. Put up on 16.08.2018.

^{sd}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)